

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

29. C.P.060/00141/2015 IN
O.A. No.060/00476/2014

(RENU AGGARWAL VS. SARVJIT SINGH & ANR.)

01.10.2015

Present: Sh. K.B. Sharma, proxy for Sh. D.R. Sharma, counsel for the applicant.
Sh. Rohit Mittal, proxy for Sh. Rakesh Verma, counsel for the respondents.

1. At the outset, learned proxy counsel for the respondents seeks to place on record order dated 29.09.2015 in compliance of the orders dated 13.02.2015 of this Tribunal. The same is taken on record.
2. I have gone through the order and am satisfied that direction of the Tribunal has been complied with. Resultantly, C.P is dismissed. Notices issued are discharged.
3. The petitioner will have liberty to challenge this order, if deemed legally unsustainable.

UDAY KUMAR VARMA
MEMBER (A)

'kr'